

S U P R E M E C O U R T O F I N D I A
 RECORD OF PROCEEDINGS
 IA 7-8/2010 and 9-10 in CIVIL APPEAL NOS. 8429-8430 OF 2010

R.D.GARDI MEDICAL COLLEGE & ANR.ETC. Appellant (s)

VERSUS

STATE OF M.P.& ORS. Respondent(s)

(for directions and extension of time)

Date: 31/01/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR
 HON'BLE MR. JUSTICE T.S. THAKUR

For Appellant(s) Mr. P.S.Patwalia, Sr. Adv.
 Ms. Pragati Neekhara, Adv.
 Mr. Suryanarayana Singh, Adv.

For Respondent(s) Ms. Vibha Datta Makhija, Adv.

 Mr. Akshat Shrivastava, Adv.
 Mr. P.P. Singh, Adv.

 Mr. A.Sharan, Sr. Adv.
 Mr. Somesh Chandra Jha, Adv.
 Mr. Amit Kumar, Adv.

UPON hearing counsel the Court made the following
 O R D E R

At the request of learned counsel for both the parties, list on 04.02.2011.

Mr. A.Sharan, learned senior counsel appearing for the MCI shall assist as an Amicus Curiae.

(Shashi Sareen)
 Court Master

(Shashi Bala Vij)
 Court Master